

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-68-2020****Nekheta Fernandes****..... Petitioner****V e r s u s****State of Goa & others.****..... Respondents.**

Mr. Galileo Teles, Advocate for the Petitioner.

Mr. Ankita Kamat, Add. Government Advocate for the Respondent nos.1 and 2.

Mr. Sagar Rivankar, Advocate for Respondent nos.3, 4 and 5.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 21<sup>st</sup> JULY, 2020.****ORDER:**

Shri Sagar Rivankar, the learned advocate, has entered appearance for respondent nos.3, 4 and 5. According to him, he has already filed his reply online and is willing to serve a hard copy on the petitioner's counsel now. He seeks one week's time for advancing the arguments.

2. Post the matter on 28/7/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**